

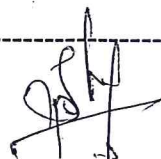

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/36/2017
NAME OF THE PETITIONER(S) : P.S SASIDHARAN
NAME OF THE RESPONDENT(S) : PAMBA ELECTRONIC SYSTEMS PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	P. Stella Mary (for R. Neelthy)	Counsel for Petitioner	
2)	B. CHRIST DAS.	Counsel for Respondent 3-25	

ORDER

Counsel for petitioner present. Counsel for R3 & R5 present and filed counter in CA 81/2017 and also in the main CP and furnished a copy of the same to the other side and sought time for filing counter on behalf of other respondents. Counsel for petitioner sought time for filing rejoinder. Time extended at their request. Put up on 04.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

bc